MARS BUILDMART PRIVATE LIMITED (Under Corporate Insolvency Resolution Process) CIN Number - U70109DL2006PTC149573

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

r. No.	Category of creditor		ery of claims eceived	Summary of	claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	2,894,247	1	2,894,247	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-		6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	26,322,043	1	26,322,043	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	TOTAL	2	29,216,290	2	29,216,290	-	-	-		

Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021
List of Secured Financial Creditors belonging to any class of Creditors

											(Amount in Rs.)			
Sr.	Name of the	Details o	of claim received		Det	tails of claim adı	mitted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.	Creditor										mutual dues, that	not admitted	claim under	
140.	Creditor											not admitted		
										claim	may be set-off		verification	
									% of voting					
		receipt		admitted		covered by	covered by	related	share in CoC					
						security	guarantee	party?						
						interest	8	F						
						interest								
-														
-														
-	+													
-														
-	1													
	1													

Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Unsecured Financial Creditors belonging to any class of Creditors

Sr. No.	Name of the Creditor	Details o	f claim received		Details of claim ad	mitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt		Amount of claim admitted	by security		Whether related party?	% of voting share in CoC						

Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

Sr.	Name of the Creditor	Details o	f claim received			Details of claim admi	tted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.										contingent	mutual dues, that	not admitted	claim under	
										claim	may be set-off		verification	
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount	Whether	% of voting					
		receipt		admitted		security interest	covered by	related party?	share in CoC					
				guarantee										

Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of Creditors)

Sr. No.	Name of the Creditor	Details	of claim received		De	etails of claim adm	itted			Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim admitted				Whether related party?	% of voting share in CoC	claim	may be set-off		verification	
1	Geemed Land & Building Developers Private Limited	06.01.21	2,894,247		Financial Creditor being related party of CD	-	-	Yes	0.0000%	-	-	-	-	-

Annexure 5 Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Operational Creditors (Workmen)

Sr. No.	Name of Authorised Representative, if any	Name of the Workman	Details of	claim received	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Amount claimed	Amount of claim admitted	Nature of claim	f claim Whether % of voting related share in Co-party? if Applicabl						
		·											

Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Operational Creditors (Employees)

					•					•		(Amount in Ks.)	
Sr.	Name of	Name of the Employee	Details of	f claim received		Details of claim add	nitted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
No.	Authorised								contingent	mutual dues, that	under verification	not admitted	
	Representative, if								claim	may be set-off			
	any									,			
	uy		Date of	Amount claimed	Amount of claim	Nature of claim	Whether	% of voting					
			receipt		admitted		related	share in CoC,					
								if Applicable					
1													
1													
2													
-													
3													
4													
1													
5													
			-					-					
												-	
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Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Operational Creditors (Government Dues)

Sr.		Details of Claim	Details o	of claim received		Details (of claim admitte	d			Amount of			Amount of	Remarks, if any
No.												mutual dues, that		claim under	
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of voting	claim	may be set-off	admitted	verification	
					admitted			covered by		share in					
							security	guarantee	party?	CoC, if					
							interest			Applicable					
1															
2															
3															
4															

Annexure 8 Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of the Creditors	Details	of claim received		Detai	ls of claim admitte	ed			Amount of contingent	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt		Amount of claim admitted			Amount covered by guarantee	related party?	% of voting share in CoC		that may be set- off			
1	Indsao Infratech		26,322,043		Operational Creditor for Internal Plumbing Work	-	-	No	100	-	-	-	-	

Name of the Corporate Debtor: Mars Buildmart Private Limited; Date of Commencement of CIRP: 16/12/2020; List of Creditors As On: 06/01/2021 List of Other Creditors (Other than Financial Creditors and Operational Creditors)

C. N.	Name of the	D-4-:I	f -l-!!d	Details of claim admitted						A	America of delice and	A a	Remarks, if any
Sr. No.	Name of the	Detail	s of claim received		Deta	is of claim admitted			Amount of	Amount of any	Amount of claim not	Amount of	Remarks, it any
	Creditors								contingent	mutual dues, that	admitted	claim under	
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether	claim	may be set-off		verification	
						•				may be set-off		verification	
		receipt		admitted		security interest	guarantee	related party?					
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